

CC No. 314/2019 (Old CC No. 13/17)
RC No. 219 2015 (E) 0004, Branch: CBI, EO-I, New Delhi
CBI Vs. M/s Jindal Steel & Power Ltd. (JSPL) & Ors.
U/s 120-B/420 IPC

24.06.2020

Matter taken up today in compliance of circular No. E-3943-4029/DJ/RADC/2020 Dated 13.06.2020 of Ld. District & Sessions Judge-Cum-Spl. Judge (PC ACT) (CBI) Rouse Avenue District Court, New Delhi.

The present matter is being taken up today through video conferencing as regular functioning of the Courts at District Courts has been suspended since 23.03.2020 vide office orders of Hon'ble High Court of Delhi bearing Nos. 373/Estt./E1/DHC dated 23.03.2020, No.159/RG/DHC/2020 dated 25.03.2020 and No.R-77/RG/DHC/2020 dated 15.04.2020, No.R-159/RG/DHC/2020 dated 02.05.2020, No. R-235/RG/DHC/2020 dated 16.05.2020, R-305 /RG/DHC/2020 dated 21.05.2020 and No.1347/DHC/2020 dated 29.05.2020.

The hearing of the present matter is being taken up via Cisco WebEx Platform in the presence (onscreen) of:

Present: Ld. DLA Sh. V.K. Sharma, Ld. Senior PP Sh. A.P. Singh and
Advocate Ms. Tarannum Cheema for CBI.

IO Dy. SP Ajeet Singh.

Ld. Counsel Sh. Hemant Shah for A-1 company, M/s Jindal Steel and Power Ltd.

Ld. Counsel Sh. Prashant Mehta for A-2 D.N. Abrol.

Ld. Counsels Sh. Rajeev Goyal and Sh. Gurpreet Singh Parwanda for A-3 Naveen Jindal.

Ld. Counsel Sh. D.S. Kohli for A-4 Vikrant Gujaral.

None for A-5 Anand Goel.

Sh. Shishir Mathur, Ld. Counsel for A-6 Sushil Maroo.

IO states that though the further investigation in the matter is


SHARAT PARASHAR
Special Judge (PC ACT) CBI
Room No. 603, 6th Floor,
Rouse Avenue Court Complex
New Delhi

nearing completion but due to current pandemic, the same could not be completed. He further sought time of one and a half month to submit report of further investigation.

In view of the submissions so made, case is now adjourned for awaiting report of further investigation to 28.08.2020.

A scanned signed copy of this order is being sent to Sh. Surender Kumar, in charge Computer Branch, RADC via email and WhatsApp for uploading it on the official website of Delhi District Courts.

A copy of order is being retained, to be placed in the judicial file as and when normal functioning of the courts is resumed.

The present order has been dictated on phone to Steno Hukam Chand.


(Bharat Parashar)
Special Judge, (PC Act)
(CBI), Court No. 608
Rouse Avenue Court
New Delhi
24.06.2020
Bharat Parashar
Special Judge (PC Act) CBI
Court No. 608 8th Floor,
Rouse Avenue Court Complex
New Delhi